

In The Central Administrative Tribunal  
Calcutta Bench

MA 95 of 2001  
OA 01 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Smt. Subhra Chatterjee

- VS -

M/o Defence

For the Applicant : Mr. P.K. Munshi, Counsel

For the Respondents: Mr. M.S. Banerjee, Counsel

Heard on : 17-05-2001

Date of Order : 17-05-2001

ORDER

Heard Ld. Counsel of both the parties.

2. Prayer of substitution is allowed. Smt. Subhra Chatterjee may be substituted as applicant in place of Mihir Kumar Chatterjee <sup>original</sup> in the application. Registry is directed to take necessary action accordingly. MA is thus disposed of.

(- D. Purkayastha )  
Member (J)

DKN